



NATIONAL LAW UNIVERSITY DELHI
(A University of Law Established in 2008 by Act No. 1 of 2008 of NCT of Delhi)
Sector-14, Dwarka, New Delhi-78

ADMISSION NOTICE: 2012-2013

LAST DATE FOR RECEIPT OF APPLICATIONS: APRIL 9, 2012

The NATIONAL LAW UNIVERSITY, DELHI established in 2008 by Act No. 1 of 2008 is premier Law University established in the capital city of India. The University invites applications for **B.A.,LL.B.(Hons.)**, **LL.M.** and **Ph.D. Programmes** for the academic year 2012-13 commencing from August, 2012. Eligibility, total seats & other details for these programmes are as under:

FIVE-YEAR B.A., LL.B. (Hons.)

Eligibility: Senior Secondary School Examination (10+2 System) or equivalent Examination with 50% of marks. The candidates appearing in the 12th standard examination in March/April, 2012 can also apply.

Age: Below 21 years as on 1 July, 2012 (23 years in case of SC/ST candidates).

Total Seats: 80 [70 seats on merit through All India Law Entrance Test (AILET) and 10 seats for direct admission to Foreign Nationals on merit]. Foreign Nationals to be eligible should have 65% marks in the qualifying examination.

Reservation: 15% for SC, 7.5% for ST and 3% for Persons with Disabilities.

Note: One additional seat for Kashmiri Migrants after approval from Governing Council of the University. The candidates have to apply, appear in the Entrance Test and fulfill the eligibility criteria as applicable.

LL.M.

Eligibility: LL.B. or an equivalent Degree with 55% marks (50% in case of SC/ST/ Persons with Disability). The candidates appearing in final LL.B. examination in April/May, 2012 can also apply.

Total Seats: 20 + 5 seats for Foreign Nationals. Foreign Nationals are exempted from Entrance Test.

Reservation: 15% for SC Candidates, 7.5% for ST Candidates, 3% for Persons with Disabilities.

Ph.D.

Eligibility: LL.M. Degree with 55% marks or its equivalent (50% in case of SC/ST/ Persons with Disability). For detailed eligibility conditions visit University website www.nludelhi.ac.in

Admission to **B.A., LL.B. (Hons.)**, **LL.M.** and **Ph.D. Programmes** will be through AILET to be conducted at **Ahmedabad, Bangalore, Chandigarh, Chennai, Cochin, Delhi, Guwahati, Hyderabad, Jaipur, Jammu, Kolkata, Lucknow, Mumbai and Patna on May 6, 2012(Sunday)**.

Interested candidates may apply along with a Demand Draft of Rs.2,500/- (Rupees Two Thousand Five Hundred Only) for General Candidates, Rs.1,000/- (Rupees One thousand only) in case of SC/ST and Persons with Disability (PD) drawn in favour of "**REGISTRAR, NATIONAL LAW UNIVERSITY, DELHI**", payable at Delhi along with copies of requisite Caste/PD Certificate. **Below Poverty Line (BPL) applicants of SC/ST category are exempted from application fee.** For further details relating to Application Form, Eligibility Criteria, pattern of Entrance Test etc. visit University website: <http://nludelhi.ac.in>.

Applications complete in all respects must be sent in person or by post, to the **REGISTRAR, NATIONAL LAW UNIVERSITY, DELHI, Sector - 14, Dwarka, New Delhi - 110078**, on or before **April 9, 2012**. Applications received after the last date shall not be entertained. The University will not be responsible for any postal/courier delay.

REGISTRAR